

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
STARRED QUESTION NO.388  
TO BE ANSWERED ON THE 12<sup>TH</sup> AUGUST, 2016  
NORMS FOR MEDICAL COLLEGES**

**\*388. DR. P. VENUGOPAL:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) the salient features of the policy/ guidelines for setting up of medical colleges;

(b) whether the Government plans to relax the policy/norms for setting up of new medical colleges, along with increasing post graduate medical seats and if so, the details thereof; and

(c) the extent to which the new measures are likely to be helpful in tackling the problem of shortage of medical colleges, doctors and especially the specialist, etc.?

**ANSWER  
THE MINISTER OF HEALTH AND FAMILY WELFARE  
(SHRI JAGAT PRAKASH NADDA)**

(a) to (c): A statement is laid on the Table of the House

## **STATEMENT REFERRED TO IN REPLY TO LOK SABHA**

### **STARRED QUESTION NO. 388\* FOR 12<sup>TH</sup> AUGUST, 2016**

(a) The eligibility and qualifying criteria for opening of a new medical college is laid down in Establishment of Medical College Regulations, 1999. There are separate minimum requirements for 50/100/150/200/250 students admission and are contained in the Minimum Standard Requirements for the Medical College Regulations, 1999. The salient features of these Regulations are as follows:

- i) Prior permission of Central Government/State Government is mandatory for establishment of Medical College.
- ii) Other than the Central/State Governments, autonomous bodies promoted by Central and State Governments for the purposes of medical education and University can set up such colleges. A medical college can also be set up by any Society/Trust and Company.
- iii) An application for opening a new medical college has to be submitted to the Central Government as per requirements laid down in the Establishment of Medical College Regulations, 1999. Government forwards the application to the MCI.
- iv) The MCI evaluates the application for opening a new medical college by considering the documents given by the applicant institution and also by carrying out physical inspection.
- v) The permission to establish a medical college and to admit students is granted initially for a period of one year and is renewed on yearly basis subject to fulfillment of requirements.
- vi) The MCI carries out inspections for annual renewal of permission till such time the establishment of the medical college and expansion of the hospital facilities are complete and a formal recognition to the medical college is granted.
- vii) The process of application and grant of permission is completed in a time bound manner as per notified schedule in this regard.

(b) & (c) Some of the steps taken by the Government for expansion of medical education in the country are as follows:

- i) The ratio of teachers to students has been revised from 1:1 to 1:2 for all MD/MS disciplines and 1:1 to 1:3 in subjects of Anaesthesiology, Forensic Medicine, Radiotherapy, Medical Oncology, Surgical Oncology and Psychiatry.

- ii) DNB qualification has been recognized for appointment as faculty to take care of shortage of faculty.
- iii) Enhancement of maximum intake capacity at MBBS level from 150 to 250.
- iv) Enhancement of age limit for appointment/extension/re-employment against posts of teachers/dean /principal/ director in medical colleges from 65 to 70 years.
- v) Relaxation in the norms for setting up of a medical college in terms of requirement for land, faculty, staff, bed/ bed strength and other infrastructure.
- vi) Strengthening/upgradation of State Government Medical Colleges for starting new PG courses/Increase of PG seats with fund sharing between the Central and State Government.
- vii) Establishment of New Medical Colleges by upgrading district/referral hospitals preferably in underserved districts of the country with fund sharing between the Central Government and States.
- viii) Strengthening/ upgradation of existing State Government/Central Government Medical Colleges to increase MBBS seats with fund sharing between the Central Government and States.
- ix) Opening of new AIIMS like institution.

The capacity of UG seats has gone up from 52000 to 59800 UG seats and from 24196 PG seats to, 26390 PG seats in 2016-17 as compared to 2013-14. During the last three years, as many as 52 new Medical Colleges have been established.